GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2643

TO BE ANSWERED ON THE 10TH MAY, 2016/ VAISAKHA 20, 1938 (SAKA)

SAFETY OF PASSENGERS IN TAXI

2643. SHRI ABHISHEK SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any step to ensure safety of passengers especially female passengers travelling in taxis booked through online services and if so, the details thereof;
- (b) whether the Government has received complaints with regard to involvement of taxi drivers in such crimes;
- (c) if so, the details thereof and the total number of such cases reported and the action taken against the taxi drivers and the owners of taxis during the last one year and the current year;
- (d) the details of the steps taken by the Government to ensure physical police verification of every single taxi/cab driver; and
- (e) the details of guidelines adopted for cab operators in this regard along with the action taken against the cab operators who do not follow the guidelines during the said period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHI CHAUDHARY)

(a) to (c): National Crime Records Bureau (NCRB) does not maintain specific information on involvement of taxi drivers in crimes separately. However, State/UT wise cases reported, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under insult to the modesty of women (section 509 IPC) in public transports during 2014 is enclosed at Annexure.

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(d) to (e): 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments. Ministry of Home Affairs has issued an advisory dated 12th May, 2015 on comprehensive approach towards crimes against women which is available in the Ministry's website: www.mha.nic.in.

Further, Himmat mobile application service has been launched for safety and security of women by Delhi Police. Women help Line No 181 and 1091 are also functioning 24x7 for the help of women. Under 'Self Defence Programme' a women police team as Self-Defence Trainer is working in districts for imparting Self Defence Training to girl students in Schools and Colleges in Delhi. A special drive of 'Operation Nirbheek' program has also been launched to encourage women for reporting molestation incidents.

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under Insult to the modesty of women (section 509 IPC) in public transports during 2014

SL	State/UT	2014					
		CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	65	49	7	68	61	7
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0
8	Haryana	2	1	0	1	1	0
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	6	6	1	8	8	1
11	Jharkhand	0	0	0	0	0	0
12	Karnataka	1	1	0	2	1	0
13	Kerala	11	10	4	12	10	4
14	Madhya Pradesh	3	3	0	3	3	0
15	Maharashtra	8	12	0	10	13	0
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	1	1	0	8	8	0
21	Punjab	0	0	0	0	0	0
22	Rajasthan	2	1	0	1	1	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0
25	Telangana	3	3	0	4	4	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	3	4	2	6	7	2
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	8	3	0	10	3	0
	TOTAL STATE(S)	113	94	14	133	120	14
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	8	8	1	6	9	1
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
	TOTAL UT(S)	8	8	1	6	9	1
	TOTAL (ALL INDIA)	121	102	15	139	129	15

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.